GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE LOK SABHA

UNSTARRED LOK SABHA QUESTION NO. 1174

TO BE ANSWERED ON 09th February, 2018/ MAGHA 16, 1939 (SHAKA)

"PUBLIC PROCUREMENT MECHANISM".

1174. Smt. Pratyusha Rajeshwari Singh

Will the Minister of Finance be pleased to state :

- (a) Whether the Government is aware that the present public procurement mechanism is suffering from lack of transparency and corruption:
- (b) if so, the details thereof along with the reaction of the Government thereto:
- (c) Whether the Government plans to introduce any scheme/measure to check corruption and to ensure the presence of a centralised authority and probity in the procurement process, fair and equitable, enhance economic efficiency and maintain integrity and public confidence
- (d) If so, the details thereof; and
- (e) If not, the corrective measures taken by the government in this regard.

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PON. RADHAKRISHNAN)

- (a) & (b): Several measures have been taken by the government from time to time to increase transparency and prevent corruption in public procurement. Government has already made e-procurement mandatory through Central Public Procurement Portal (CPPP) & Government e-Marketplace (GeM) which has minimized the scope for corruption in public procurement. Further new General Financial Rules, 2017 also has introduced measures like code of integrity etc.
- (c) to (e): Central Vigilance Commission (CVC) and Comptroller & Auditor General of India (CAG) are already there to check corruption and ensure probity in procurement process.